

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 173/241-242/NCLT/AHM/2017



Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2019**

Name of the Company: Jignesh Ramesh Patel & Ors.
V/s.
HR Patel Granites Pvt. Ltd. & Ors.

Section of the Companies Act: Section 241-242 of the Companies Act, 2013

| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
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| 1. | SHASHVATA SHUKLA for Mr. S.P. Mehta | ADVOCATE | PETITIONER |  |
| 2. | DHIRU Desai for Yogesh Rawani | Advocate | Respondent. |  for respondent |

ORDER


The parties are represented through their respective learned counsels as stated above.

On the request of the Learned Lawyer for the petitioner, the matter is adjourned. It is informed that the consent has been taken from the Learned Lawyer of the Respondent.

List the matter on 29.03.2019

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MANORAMA KUMARI
MEMBER JUDICIAL
Dated this the 23rd day of January, 2019



HARIHAR PRAKASH CHATURVEDI
MEMBER JUDICIAL